

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UN-STARRED QUESTION NO. 1096

ANSWERED ON MONDAY, FEBRUARY 8, 2021/ MAGHA 19, 1942 (SAKA)

**COMPANIES FRESH START SCHEME
QUESTION**

1096. DR. BEESETTI VENKATA SATYAVATHI:

SHRI ADALA PRABHAKARA REDDY:

SHRI SANJAY KAKA PATIL:

SHRI P.V. MIDHUN REDDY:

SHRI KURUVA GORANTLA MADHAV:

SHRI N. REDDEPPA:

SHRI T.R.V.S. RAMESH:

SHRI SRIDHAR KOTAGIRI:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has launched a Companies Fresh Start scheme in the wake of the COVID-19 Pandemic;

(b) if so, the details thereof; and

(c) the details of the Companies that have availed the benefits under this scheme, State/UT-wise?

ANSWER

**THE MINISTER OF STATE FOR
FINANCE AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (C): Yes Sir. The Government in the Ministry of Corporate Affairs (MCA) through the General Circular No. 12/2020 dated 30.3.2020 launched the Companies Fresh Start Scheme, (CFSS) 2020 which inter-alia provides opportunities to Companies to make good any filing related defaults, regardless of duration of defaults, and make a fresh start as a fully compliant entity. The Scheme condoned the delay in filing the belated documents and gives immunity from prosecutions and proceedings for imposition of penalty which might arise on account of such delayed filing of documents. No additional fees was charged for late filing during a moratorium period from 1st April to 31st December, 2020 in respect of documents, returns etc. required to be filed in MCA-21 Registry. As per records, 473131 number of Indian Companies and 1065 number of Foreign Companies have been benefited by availing the CFSS, 2020 scheme for filing their pending documents. Number of Companies that availed the scheme, State/UT-wise which is as per Annexure- A.

Annexure as referred to in reply to part (a) to (c) of Lok Sabha Un-starred Question No.1096 answered on 08.02.2021:

Number of Companies that availed the scheme, State/UT-wise is as under:

| S No | Name of State/ UT | No of Companies availed the Scheme | No of Foreign Companies availed the Scheme |
|------|----------------------|------------------------------------|---|
| 1 | Andaman & Nicobar | 137 | Foreign Companies are registered only with Delhi. |
| 2 | Andhra Pradesh | 5811 | |
| 3 | Arunachal Pradesh | 102 | |
| 4 | Assam | 2849 | |
| 5 | Bihar | 6299 | |
| 6 | Chandigarh | 2689 | |
| 7 | Chhattisgarh | 3501 | |
| 8 | Dadra & Nagar Haveli | 224 | |
| 9 | Daman and Diu | 142 | |
| 10 | Delhi | 87690 | 1065 |
| 11 | Goa | 1765 | |
| 12 | Gujarat | 31504 | |
| 13 | Haryana | 14504 | |
| 14 | Himachal Pradesh | 1253 | |
| 15 | Jammu & Kashmir | 1153 | |
| 16 | Jharkhand | 3330 | |
| 17 | Karnataka | 29891 | |
| 18 | Kerala | 15340 | |
| 19 | Ladakh | 8 | |
| 20 | Lakshadweep | 7 | |
| 21 | Madhya Pradesh | 10207 | |
| 22 | Maharashtra | 88278 | |
| 23 | Manipur | 222 | |
| 24 | Meghalaya | 284 | |
| 25 | Mizoram | 33 | |
| 26 | Nagaland | 69 | |
| 27 | Orissa | 5065 | |
| 28 | Pondicherry | 424 | |
| 29 | Punjab | 6897 | |
| 30 | Rajasthan | 17041 | |
| 31 | Tamil Nadu | 27454 | |
| 32 | Telangana | 22548 | |
| 33 | Tripura | 130 | |
| 34 | Uttar Pradesh | 27749 | |
| 35 | Uttarakhand | 2245 | |
| 36 | West Bengal | 56286 | |
| 37 | Total | 473131 | |
